THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/

Dated Shillong, the ____ January 2018.

Hon'ble the Chief Justice vide order dated 30.01.2018 is pleased to constitute Division Bench and Single Bench respectively from Thursday the 1st February 2018 to Tuesday the 6th February, 2018 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in Court Room No. 1 in the Chief Justice's Court on the 1st February 2018, 2nd February 2018 & 6th February 2018.

Single Judge Bench of Hon'ble the Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 1 in the Chief Justice's Court on the 1st February 2018, 2nd February 2018 & 6th February 2018.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 2 on the 1st February 2018, 2nd February 2018 & 6th February 2018..

Single Judge Bench of **Hon'ble the Chief Justice** would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge from 10:30 AM to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 1 in the Chief Justice's Court on the 5th February 2018.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from 10:30 AM to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No. 2 on the 5th February 2018.

By order
REGISTRAR GENERAL

MEMO No.HCM - III/04/2015/ 1024

Dated Shillong, the 3/ January 2018.

Copy for information to: -

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 8. The Chief Librarian, High Court of Meghalaya, Shillong.
- 9. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- 14. President / Secretary, Shillong Bar Association, Shillong.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 16. The Court Masters, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.

REGISTRAR GENERAL